

**FORM A****PUBLIC ANNOUNCEMENT**

Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

For the Attention of The Creditors of **HARIDWAR HIGHWAYS PROJECT LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>HARIDWAR HIGHWAYS PROJECT LIMITED</b>
2.	Date of incorporation of corporate debtor	02 February 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	(CIN) U45200DL2010PLC198587
5.	Address of the registered office and principal office (if any) of corporate debtor	As per NCLT Order dated 04.11.2025 - B-292, Chandra Kanta Complex, Shop No. 2 & 3, Near Metro Pillar No. 161, New Ashok Nagar, New Delhi, Delhi, India, 110096
6.	Insolvency commencement date in respect of corporate debtor	04 November 2025
7.	Estimated date of closure of insolvency resolution process	03 May 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Alok Kumar Agarwal (IRP) <b>IBBI/IPA-001/IP-P00059/2017-2018/10137</b>  Email- <a href="mailto:hhplcirp@gmail.com">hhplcirp@gmail.com</a>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address of IRP - 605, Suncity Business Tower, Golf Course Road, Sector 54, Gurgaon, Haryana ,122002  <b>For Correspondence-</b>  Corporate Address- <b>C-100, Sector 2, Noida, Uttar Pradesh 201301</b>  Email- <a href="mailto:hhplcirp@gmail.com">hhplcirp@gmail.com</a>  and CC to: <a href="mailto:alok@insolvencyservices.in">alok@insolvencyservices.in</a> <a href="mailto:shivam@insolvencyservices.in">shivam@insolvencyservices.in</a>
10.	Address and e-mail to be used for correspondence and submission of claims, if any, with the interim resolution professional .	<b>Submit Claims to:</b> IP Alok Kumar Agarwal C/O IP Abhishek Periwal (HHPL) C-100, Sector 2, Noida, Uttar Pradesh 201301  Email- <a href="mailto:hhplcirp@gmail.com">hhplcirp@gmail.com</a>  and CC to: <a href="mailto:alok@insolvencyservices.in">alok@insolvencyservices.in</a> <a href="mailto:shivam@insolvencyservices.in">shivam@insolvencyservices.in</a>

  
**Alok Kumar Agarwal**  
(Insolvency Professional)  
Reg. No.: IBBI/IPA-001/IP-P00059/2017-2018/10137  
E-mail Id: [alok@insolvencyservices.in](mailto:alok@insolvencyservices.in)  
Ph. No.: 0124-4245110/111  
Address: 605, Suncity Business Tower, Golf Course Road  
Sec-54, Gurgaon, Haryana-122002

11.	Last date for submission of claims	18 November 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at -	Web link – NA Forms can be downloaded from - <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>  Email: For Claims- <a href="mailto:hhplcirp@gmail.com">hhplcirp@gmail.com</a>  and CC to: <a href="mailto:alok@insolvencyservices.in">alok@insolvencyservices.in</a> <a href="mailto:abhishek@insolvencyservices.in">abhishek@insolvencyservices.in</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Haridwar Highways Project Limited** vide order dated 04 November 2025.

The creditors of **Haridwar Highways Project Limited**, are hereby called upon to submit their claims with proof on or before **18 November 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  
**Alok Kumar Agarwal**  
 (Insolvency Professional)\*  
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 E-mail id: [alok@insolvencyservices.in](mailto:alok@insolvencyservices.in)  
 Ph. No.: 0124-4245110/111  
 Address: 605, Suncity Business Tower, Golf Course Road  
 Sec-54, Gurgaon, Haryana-122002

**Interim Resolution Professional for  
 Haridwar Highways Project Limited (HHPL)  
 CA Alok Kumar Agarwal (IP)  
 IBB/PA-001/IP-P00059/2017-2018/10137  
 AFA Validity- 31 December 2025  
 For Correspondence (Corporate Address) –  
 C-100, Sector 2, Noida, Uttar Pradesh 201301**

Date and Place: 05/11/2025 at New Delhi